## NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH **CHENNAI**



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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, CHENNAI HELD ON 02/11/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL APPLICATION NUMBER PETITION NUMBER : CP/616/ (IB)/2017 NAME OF THE PETITIONER(S) : AGARWAL COAL CORPORATION PVT LTD NAME OF THE RESPONDENT(S) : SUN PAPER MILL LTD **UNDER SECTION** : 9 RULE 6 S.No. NAME (IN CAPITAL) **SIGNATURE** REPRESENTATION BY WHOM

1. M/s. K. 18. MURRALIPHARAN LUN

## **ORDER**

Counsel for petitioner present. Counsel for respondent present and filed a memo in relation to the maintainability of the CP. Copy of the same is furnished to the other side. Both the counsel prayed time for making submissions in the main CP. Time extended at their request. Put up on 08.11.2017 at 10.30 A.M.

> K Anantha Padmanabha Swamy Member (Judicial)

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